

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 871
ANSWERED ON 27/07/2026**

**DATA-DRIVEN ENFORCEMENT OF ANTI-LITTERING PROVISIONS UNDER SWM
RULES, 2016**

871. MS. SWATI MALIWAL:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of Urban Local Bodies (ULBs) that have notified bye-laws prescribing spot fines for littering and open dumping under the Solid Waste Management (SWM) Rules, 2016, and those yet to do so;
- (b) State-wise data on spot fines levied and collected over the last three years, and its correlation with Garbage Free City ratings and Swachh Survekshan scores;
- (c) whether discrepancies exist between ULB-reported Swachhatam Portal data and third-party field assessments; and
- (d) whether Government proposes a technology-enabled enforcement framework and intends to increase the quantum of spot fines?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a), (b) & (d): Under Solid Waste Management Rules, 2026, notified by the Ministry of Environment, Forest and Climate Change (MoEF&CC), which has come into effect from 01st April, 2026, local bodies have been empowered to prescribe, through their bye-laws, 'User Fee' for the waste generators and a 'Spot Fine' for littering and non-compliance with source segregation, the quantum of which will be decided by the local bodies.

The Ministry continues to encourage States/UTs to strengthen implementation of the Rules through appropriate monitoring, capacity building and use of digital platforms for reporting and assessment, as considered appropriate. Consolidated State-wise/ULB-wise data on the quantum of spot fines levied, collected are not centrally maintained by this Ministry.

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(c) States/UTs report data on various parameters of solid waste management on the Swachhata portal, and are responsible for the accuracy of the data. Swachh Survekshan, the Ministry's annual cleanliness survey being conducted since 2016, involves independent field assessment, service-level progress verification and citizen feedback gathered through third-party survey agencies engaged by the Ministry, which serves as an independent cross-check on self-reported data. These reports are shared with ULBs for course correction. As per Swachh Survekshan 2024-25, the details of reports are available on <https://ss2024.sbmurban.org/#/statedetails>.
